

**The Uttarakhand Miscellaneous Act Validation Act, 2013**

**[Uttarakhand Act No. 18 of 2013]**

**An**

**Act**

for alteration the name of Laws in force prior to 09 November, 2000 as applicable to the State of Uttarakhand.

Be it enacted by the Uttarakhand Legislative Assembly in the Sixty-fourth Year of the Republic of India as follows :-

<b>Short title and Commencement</b>	<b>1.</b>	(1) This Act may be called the Uttarakhand Miscellaneous Act Validation Act, 2013. (2) It shall come into force at once.
<b>Validation of Miscellaneous Act</b>	<b>2.</b>	(1) In miscellaneous Laws mentioned in <b>Scheduled 'A' and 'B'</b> of this Act, the words "Uttarakhand" shall be substituted in place of words "Uttar Pradesh" to the context of State of Uttarakhand. (2) Notwithstanding such repeal anything done or any action taken under the Miscellaneous Act as mentioned in <b>Scheduled 'A' and 'B'</b> shall be deemed to have been done or taken under this Act as if this Act were in force at all material times.

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**SCHEDULE "A"****LIST OF ACTS IN ALPHABATICAL**

<b>S. No.</b>	<b>Name of Act</b>	<b>Act No.</b>	<b>Year</b>
<b>1</b>	<b>2</b>	<b>3</b>	<b>4</b>
1	The United Provinces Abatement of Rent Suits Act, 1938	13	1938
2	The Uttar Pradesh Abolition of Zare Chaharum Act, 1951	30	1951
3	The Uttar Pradesh Accommodation Requisition Act, 1947	25	1947
4	The United Provinces Acquisition of Property (Flood Relief) Act, 1948	39	1948
5	The Uttar Pradesh Advertisements Tax Act, 1981	16	1981
6	The Uttar Pradesh Advocates Welfare Fund Act, 1974	6	1974
7	The United Provinces Aerial Ropeways Act, 1922	1	1922
8	The Uttar Pradesh Agricultural Credit Act, 1973	19	1973
9	The Uttar Pradesh Agricultural Diseases and Pests Act, 1954	15	1855
10	The Agricultural Tenants (Acquisition of Privileges) Act, 1949	10	1949
11	The United Provinces Agriculturists' Relief Act, 1934	27	1934
12	Almora Honorary Assistant Collector's Decrees and Orders Validating Act, 1938	11	1938
13	The United Provinces Anatomy Act, 1956	6	1957
14	The Uttar Pradesh Ancient and Historical Monuments and Archaeological Sites and Remains Preservation Act, 1956	7	1957
15	The Uttar Pradesh Area Development Act, 1976	51	1976
16	The Uttar Pradesh Avas Evam Vikas Parishad Adhiniyam, 1965	1	1966
17	The United Provinces Ayurvedic and Unani Tibbi Systems of Medicine Act, 1939	10	1939
18	The United Provinces Badrinath (Sanitation and Improvement) (Repeal) Act, 1975	27	1975
19	Banaras Family Domains Act, 1904	3	1904
20	The Uttar Pradesh Basic Education Act, 1972	34	1972
21	Bengal Regulations Repealing Act, 1938	12	1938
22	The Uttar Pradesh Bhagirathi River Valley Authority Act, 1999	14	1999
23	The Uttar Pradesh Bhoomi Evam Jal Sanrakshan Adhiniyam, 1963	16	1963
24	The Uttar Pradesh Bhooden Yagna Act, 1952	10	1953
25	The Bist Industrial Corporation Limited (Acquisition of Undertaking) Act, 1970	7	1971

26	The United Provinces Board of Revenue Act, 1922	12	1922
27	The Uttar Pradesh Board of Secondary Sanskrit Act, 2000	32	2000
28	The Uttar Pradesh Board of Revenue (Regulation of Procedure) Act, 1966	32	1966
29	The Uttar Pradesh Bricks (Regulation of Supply) Act, 1990	6	1991
30	Canning College Act, 1922	7	1922
31	The Uttar Pradesh Cattle Purchase Tax Act, 1976	36	1976
32	The Uttar Pradesh Ceiling on Property (Temporary restriction on Transfer) Act, 1972	33	1972
33	The Uttar Pradesh Children Act, 1951	1	1952
34	The Uttar Pradesh Chit Funds Act, 1975 (U. P)	53	1975
35	The Uttar Pradesh Cinemas (Regulation) Act, 1955	3	1956
36	Collection of Taxes by Railway Administrations Act, 1899	2	1899
37	The Uttar Pradesh Commission for Minority Act, 1994	22	1994
38	The Uttar Pradesh Commission for the SC and ST Act, 1995	16	1995
39	The Uttar Pradesh Consolidation of Holdings Act, 1953	5	1954
40	The Uttar Pradesh Contingency Fund Act, 1950	19	1950
41	The Uttar Pradesh Control of Goondas Act, 1970	8	1971
42	The Uttar Pradesh Co-operative Societies Act, 1965	11	1966
43	The Uttar Pradesh Corneal Grafting Act, 1964	23	1964
44	The United Provinces Cotton (Statistics) Act, 1947	5	1947
45	The United Provinces Cotton Ginning and Pressing Factories Act, 1948	9	1949
46	The United Provinces Cotton Pest Control Act, 1936	11	1936
47	The Uttar Pradesh Course Books Act, 1978	7	1979
48	The Uttar Pradesh Court Fees (Remission) Act, 1950	9	1950
49	The United Provinces Debt Redemption Act, 1940	13	1940
50	The Uttar Pradesh Debt Relief Act, 1977	4	1977
51	The Uttar Pradesh Decoity Affected Area Act, 1983	31	1983
52	The Uttar Pradesh Departmental Inquiries (Enforcement of Attendance of witnesses and Production of Documents) Act, 1976	4	1976
53	The United Provinces District Boards Primary Education Act, 1926	1	1926
54	The Uttar Pradesh District Planning Committee Act, 1999	32	1999
55	The Uttar Pradesh Dookan Aur Vanijya Adhistan Adhistan Adhinyam, 1962.	26	1962
56	The Uttar Pradesh Dr. Bhim Rao Ambedkar University Act, 1989	25	1989

57	Dudhi Robertsganj (District Mirzapur) Agriculturist's Debts Relief Act, 1951	32	1951
58	The Uttar Pradesh Educational Institutions (Prevention of Dissipation of Asset) Act, 1975	3	1975

59	The Uttar Pradesh Educational Institutions (Taking over of Management) Act, 1976	18	1976
60	The Uttar Pradesh Electric Wire and Transformers (Prevention and Punishment of Theft) Act, 1976	42	1976
61	The Uttar Pradesh Electricity (Duty) Act, 1952	33	1952
62	The Uttar Pradesh Electricity Reforms Act, 1999	24	1999
63	The Uttar Pradesh Employment of Substitute Workmen Act, 1978	4	1978
64	The United Provinces Encumbered Estates Act, 1934	25	1934
65	The Uttar Pradesh Entertainment and Betting Tax Act, 1979		1979
66	The Uttar Pradesh Essential Services Maintenance Act, 1966	30	1966
67	The United Provinces Estates Act, 1920	7	1920
68	The Uttar Pradesh Evacuee Interest (Separation) Supplementary Act, 1961	5	1961
69	The Uttar Pradesh Evacuee Interest (Separation) Supplementary Act, 1953	13	1953
70	The United Provinces Excise Act, 1910	4	1910
71	The United Provinces Expiring Laws Continuance Act, 1948	13	1948
72	The United Provinces Famine Relief Fund Act, 1936	10	1936
73	The United Provinces Fire service Act, 1944	3	1944
74	The United Provinces First Offender's Probation Act, 1938	6	1938
75	The United Provinces Fisheries Act, 1948	45	1948
76	The Uttar Pradesh Flood Emergency Powers (Evacuation and Requisition) Act, 1951	9	1952
77	The Uttar Pradesh Forest Corporation Act, 1974	4	1975
78	The Uttar Pradesh Fruit Nurseries (Regulation) Act, 1976	21	1976
79	The Uttar Pradesh Gangsters and Anti-Social Activities (Prevention) Act, 1986	7	1986
80	The Uttar Pradesh General Clauses Act, 1904	1	1904
81	The United Provinces Gorakhpur Gorait's Act, 1919	1	1919
82	The Uttar Pradesh Go-Seva Aayog Adhiniyam, 1999	15	1999
83	The Uttar Pradesh Goshala Adhiniyam, 1964	10	1964
84	The Uttar Pradesh Government Electrical Under takings (Dues Recovery) Act, 1958.	16	1958

85	The Uttar Pradesh Government Estates Thekedari Abolition Act, 1958	1	1959
86	The Uttar Pradesh Habitual Offender's Restriction Act, 1952	38	1952
87	The Uttar Pradesh Health Workers and Health Supervisors (Regulation of Pay) Act, 1996	2	1996
88	The Uttar Pradesh High School and Intermediate College (Payment of Salaries of Teachers and other Employees) Act, 1971	24	1971
89	The Uttar Pradesh Higher Education Grants Commission Act, 1974	5	1975
90	The Uttar Pradesh Higher Education Services Commission Act, 1980	16	1980
91	Hindi, Sahitya Sammelan (Re-organization) Act, 1956	36	1956
92	The Uttar Pradesh Hindu Religion Institution (Prevention of dissipation of Properties) (Repeal) Act, 2000	31	2000
93	The United Provinces Hindu Women's Right to Property (Extension to Agricultural Land) Act, 1942	11	1942
94	The Uttar Pradesh Home Guards Adhiniyam, 1963	29	1963
95	The Uttar Pradesh Homeopathic Medical Colleges (Acquisition and Miscellaneous Provisions) Act, 1981	21	1981
96	The Uttar Pradesh Homeopathic Medical Colleges (Taking over of Management) Act, 1979	20	1979
97	The Uttar Pradesh Homoeopathic Medicine Act, 1951	8	1952
98	The United Provinces Honorary Munsifs Act, 1896	2	1896
99	The Uttar Pradesh House Sites (Flood Affected Areas) (Temporary Powers) Act, 1957	3	1958
100	The Uttar Pradesh Imposition of Ceiling on Land Holdings Act, 1960	1	1961
101	The Uttar Pradesh Indian Medical Institutions (Acquisition and Miscellaneous Provisions) Act, 1982	18	1982
102	The Uttar Pradesh Industrial Area Development Act, 1976	6	1976
103	The United Provinces Industrial Disputes Act, 1947	28	1947
104	The Uttar Pradesh Industrial Establishments (National Holidays) Act, 1961	18	1961
105	The Uttar Pradesh Industrial Housing Act, 1955	23	1955
106	The Uttar Pradesh Industrial Peace (Timely Payment of Wages) Act, 1978	5	1978
107	The Uttar Pradesh Industrial Undertakings (Special Provisions for Prevention of Unemployment) Act, 1966	25	1966
108	The United Provinces Intermediate Education Act, 1921	2	1921
109	The Uttar Pradesh Intoxicating Liquor (Objectionable	3	1976

	Advertisements) Act, 1976		
110	Jaunsar Bawar Security of Tenures and Land Records Act, 1952	6	1953
111	Jaunsar Bawar Pargana (District Dehradun) Revenue Officials (Special Powers) Act, 1958	27	1958
112	Jaunsar Bawar Zamindari Abolition and Land Reforms Act, 1956	11	1956
113	The Uttar Pradesh Junior High Schools (Payment of Salaries of Teachers and other Employees) Act, 1978	6	1979
114	The Uttar Pradesh Jute Goods (Control) Act, 1950	15	1950
115	The Uttar Pradesh Kans Eradication Act, 1951	22	1951
116	The Uttar Pradesh Kesari Gram (Prohibition) Act, 1983	22	1983
117	The Uttar Pradesh Khadi and Village Industries Board Act, 1960	10	1960
118	King George's Medical College and the Gandhi Memorial and Associated Hospitals (Taking over) Act, 1983	10	1983
119	The Uttar Pradesh Krishi Evam Prodyogik Vishwavidyalaya Adhiniyam, 1958	45	1958
120	The Uttar Pradesh Krishi Utpadan Mandi (Alpakalik Vyawastha) Adhiniyam, 1972	7	1972
121	The Uttar Pradesh Krishi Utpadan Mandi Adhiniyam, 1964	25	1964
122	The Uttar Pradesh Kshetra Panchayat and Zila Panchayat Adhiniyam, 1961	33	1961
123	Kumaun and Garhwal Water Collection, Retention and Distribution) Act, 1975	46	1975
124	Kumaun and Uttarakhand Zarnindari Abolition and Land Reforms Act, 1960	17	1960
125	Kumaun Animal Transport Control Act, 1947	15	1947
126	The Uttar Pradesh Labour Welfare Fund Act, 1965	14	1965
127	The United Provinces Land Acquisition (Rehabilitation of Refugees) Act, 1948	26	1948
128	The Uttar Pradesh Land Development Tax Act, 1972 (Repeal)	35	1972
129	The Uttar Pradesh Land Reforms (Evacuee Land) Act, 1957	20	1957
130	The Uttar Pradesh Land Reforms (Supplementary) Act, 1952	31	1952
131	The United Provinces Land Revenue Act, 1901	3	1901
132	The Uttar Pradesh Land Tenures (Regulation of Transfers) (Re-enactment and Validation) Act, 1972	12	1972
133	Tehri Garhwal Pargana (Special Powers) Act, 1956	25	1956
134	The Uttar Pradesh Landless Agricultural Labours Debt Relief Act, 1975	12	1975
135	The Uttar Pradesh Language (Bills and Acts) Act, 1950	1	1950
136	The Uttar Pradesh Laws (Expiration) Act, 1974	31	1974
137	The Uttar Pradesh Laws (Extension of Application) Act, 1951	14	1951

138	The Uttar Pradesh Laws (Extension to Territories Transferred from Bihar) Act, 1976	52	1976
139	The Uttar Pradesh Laws (Extension to territories transferred from Hariyana) Act, 1989	18	1992
140	The Uttar Pradesh Laws (Replacement of References to old Coinage by New Decimal Coinage) Act, 1963	20	1963
141	The Uttar Pradesh Legislative Assembly Speaker's Pension Act, 1974	10	1974
142	The Uttar Pradesh Local Authorities (Payment of Census Expenses) Act, 1950	18	1950
143	The Uttar Pradesh Local Bodies (Appointment of Administrator) Act, 1961	20	1961
144	The Uttar Pradesh Local Bodies (Prevention of Disqualifications) Act, 1975	32	1975
145	The Uttar Pradesh Local Funds Audit Act, 1984	12	1984
146	The Uttar Pradesh Locusts Destruction Act, 1951	20	1951
147	The Uttar Pradesh Lokayukta and Up-Lokayuktas Act, 1975	42	1975
148	The Uttar Pradesh Malguzari Tatha Lagan Par Apatik Adhibhar Act, 1965	22	1965
149	The Uttar Pradesh Maternity Benefit (Repeal) Act, 1974	4	1974
150	The United Provinces Medical Act, 1917	3	1917
151	The United Provinces Melas Act, 1938	16	1938
152	The Uttar Pradesh Merged States (Application of Laws) Act, 1950	8	1950
153	The Uttar Pradesh Milk Act, 1976	7	1976
154	The Uttar Pradesh Ministers (Salaries, Allowances and Miscellaneous Provisions) Act, 1981	14	1981
155	The Uttar Pradesh Ministers and Legislators (Publication of assets and Liabilities) Act, 1975	29	1975
156	The United Provinces Minor Girls Protection Act, 1929	8	1929
157	The United Provinces Minor Irrigation Works Act, 1920	1	1920
158	The Uttar Pradesh Motor Cadi (Yatri-kar) Adhiniyam, 1962	8	1962
159	The Uttar Pradesh Motor Gadi (Mal-kar) Adhiniyam, 1964	15	1964
160	The Uttar Pradesh Motor Transport Vehicles (Toll) Act, 1979	18	1979
161	The Uttar Pradesh Motor Vehicles (Special Provisions) Act, 1976	27	1976
162	The Uttar Pradesh Motor Vehicles Taxation Act, 1997	21	1997
163	The Uttar Pradesh Municipalities, Notified Areas and Town Areas (Alpakalik Vyavastha) Adhiniyam, 1977	13	1977
164	The Uttar Pradesh Municipalities Act, 1916	2	1916
165	The Uttar Pradesh Muslim Waqfs Act, 1960	16	1960

166	The Uttar Pradesh Nagar Nigam Adhiniyam, 1959	2	1959
167	The United Provinces Nurses, Midwives, Assistant Midwives, Auxiliary Nurse Midwives and Health visitors Registration Act, 1934	15	1934
168	The Uttar Pradesh National Parks Act, 1935	1	1935
169	Official Language Act, 1951	26	1951
170	The United Provinces Opium Smoking Act, 1934	3	1934
171	The Uttar Pradesh Ownership of Flats Act, 1975	50	1975
172	The United Provinces Panchayat Raj Act, 1947	26	1947
173	The Uttar Pradesh Parks Playground and Open Space (Prevention and Regularization) Act, 1975	55	1975
174	The Uttar Pradesh Pashudan Sudhar Adhiniyam, 1964	18	1964
175	The Uttar Pradesh Plastic and Other Non-biodegradable Garbage (Regulation of Use and Disposal) Act, 2000	29	2000
176	The Uttar Pradesh Post Graduate Medical Education (Reservation for Scheduled Castes, Scheduled Tribes and Other Backward Classes) Act, 1997	14	1997
177	The United Provinces Pradeshik Armed Constabulary Act, 1948	40	1948
178	Pradeshia Shiksha Dal Act, 1958	39	1958
179	The Uttar Pradesh Pravidhik Shiksha Adhiniyam, 1962	17	1962
180	The Uttar Pradesh Prevention of Cow Slaughter Act, 1955	1	1956
181	The United Provinces Primary Education Act, 1919	7	1919
182	The United Provinces Prisoners release on Probation Act, 1938	8	1938
183	The Uttar Pradesh Prohibition of Beggary Act, 1975	36	1975
184	The Uttar Pradesh Prohibition of Bonded Labor Act, 1975	44	1975
185	The Uttar Pradesh Prohibition of Smoking (Cinema Houses) Act, 1952	30	1952
186	The Uttar Pradesh Promotion and Protection of Fruit Trees (Regulation of Harmful Establishment and Housing Scheme) Act, 1985	18	1985
187	The Uttar Pradesh Protection of Trees in Rural and Hill Areas Act, 1976	45	1976
188	The United Provinces Provincialization of Hospitals Act, 1947	8	1947
189	The Uttar Pradesh Provisional Collection of Tax Act, 1980	14	1980
190	The Uttar Pradesh Public Examination (Prevention of Unfair means) Act, 1992	25	1992
191	The Uttar Pradesh Public Examination (Prevention of unfair means) Act, 1998	13	1998
192	The Uttar Pradesh Public Money (Recovery of Dues) Act, 1972	23	1972
193	The Uttar Pradesh Public Service (Tribunal) Act, 1976	17	1976



194	The Uttar Pradesh Public Services (Reservation for Backward Classes) Act, 1989	21	1989
195	The Uttar Pradesh Public Services (Reservation for Physically Handicapped, Dependent of Freedom Fighter and Ex-Servicemen) Act, 1993	4	1993
196	The Uttar Pradesh Public Services (Reservation for SC and ST) Act, 1993	3	1993
197	The Uttar Pradesh Public Services (Reservation for SC, ST and Other Backward Classes) Act, 1994	4	1994
198	The Uttar Pradesh Rajashree Tandan Open University Act, 1999	10	1999
199	The Uttar Pradesh Rajya Vidhyut Utpadan Nigam Ltd. (Acquisition and Transfer of undertaking) Act, 1992	12	1992
200	The United Provinces Rakshak Dal Act, 1948	38	1948
201	The Uttar Pradesh Regularization of Excess expenditure, 1968-69 Act, 1975	33	1975
202	The Uttar Pradesh Regulating of Money Lending Act, 1976	29	1976
203	The Uttar Pradesh Regulation of Cold Storages Act, 1976	11	1976
204	The Uttar Pradesh Regulation of Building of use of Land (Nuclear Instillation Area)Act, 1992	19	1992
205	The Uttar Pradesh (Regulation of Building Operations) Act, 1958	34	1958
206	The Uttar Pradesh Resin and other Forest Produce (Regulation of Trade) Act, 1976	13	1976
207	The Uttar Pradesh Road Transport Scheme (Validation) Act, 1990	21	1990
208	The Uttar Pradesh Road Side Land Control Act, 1945	10	1945
209	Roorkee University Act, 1947	9	1948
210	The Uttar Pradesh Rural Housing Board Act, 1982	27	1983
211	The Uttar Pradesh Rural weaker Section (Moratoriums on recovery of debt) Act, 1975	51	1975
212	The Uttar Pradesh Sahkari Gram Vikas Bank Act, 1964	16	1964
213	The Uttar Pradesh State Road Transport Corporation Employees (Other than Officers) Appointing Authority Act, 1987	15	1987
214	The Uttar Pradesh Safai Mazdoor Protection Act, 1976	46	1976
215	The United Provinces Sales of Motor Spirit and Diesel Oil Taxation Act, 1939	1	1939
216	The Uttar Pradesh Sales Tax Act, 1948	15	1948
217	Sanjay Gandhi Post Graduate Institute of Medical Sciences Act, 1983	30	1983
218	The Uttar Pradesh Secondary Education Services Selection Board Act, 1982	5	1982
219	The Uttar Pradesh Shanti Suraksha Bal Act, 1994	14	1994

220	Sheera Niyantaran Adhiniyam, 1964	24	1964
221	The United Provinces Shri Badrinath and Shri Kedarnath Temple Act, 1939	16	1939
222	The Uttar Pradesh Slum Area (Improvement and Clearance) Act, 1962	18	1962
223	The Uttar Pradesh Special Area Development Authority Act, 1986	9	1986
224	Sri Har Prasad Shiksha Nidhi Banaras (Confirmation of Compromise) (Transfer of Property) Act, 1954	12	1954
225	The Uttar Pradesh Sri Kashi Vishwanath Temple Act, 1983	29	1983
226	The Uttar Pradesh State Cement Corporation Ltd. (Acquisition of shares) Act, 1992	4	1992
227	The Uttar Pradesh State Commission for Backward Classes Act, 1996	1	1996
228	The Uttar Pradesh State Commission for Women Act, 1997	7	1997
229	The Uttar Pradesh State Commission for Women Act, 1999	19	1999
230	The Uttar Pradesh State Control over Public Corporation Act, 1975	41	1975
231	The Uttar Pradesh State Council or Higher Education Act, 1995	22	1995
232	The Uttar Pradesh State Legislature (Members Emoluments and Pension Act, 1980	23	1980
233	The Uttar Pradesh State Legislature (Officers Salaries and Allowances) Act, 1952	11	1952
234	The Uttar Pradesh State Legislature (Prevention of Disqualification) Act, 1971	15	1971
235	The Uttar Pradesh State Legislature Officers, Ministers, Deputy Ministers, Parliamentary Secretaries and Members (Salaries) and Miscellaneous Provisions) Act, 1956	8	1956
236	The Uttar Pradesh State Legislature Proceedings (Protection of Publication) Act, 1977	10	1977
237	The Uttar Pradesh State Public Service Commission (Regulation of Procedure and Conduct of Business) Act, 1974	26	1974
238	The Uttar Pradesh State Public Service Commission (Regulation of Procedure) Act, 1985	23	1985
239	The United Provinces State Tube-Wells Act, 1936	12	1936
240	The Uttar Pradesh State Universities Act, 1973	10	1973
241	The Uttar Pradesh State University (Validation of Appointment) Act, 1984	18	1984
242	The Uttar Pradesh Subordinate Services Selection Commission Board Act, 1988	7	1988
243	The Uttar Pradesh Sugar and Power Alcohol (Industries Labour Welfare and Development Fund) Act, 1950.	16	1951

244	The Uttar Pradesh Sugarcane (Purchase Tax) Act, 1961	9	1961
245	The Uttar Pradesh Sugarcane (Regulation of Supply and Purchase) Act, 1953.	24	1953
246	The Uttar Pradesh Tax of Luxuries Act, 1995	11	1995
247	The Uttar Pradesh Tax on Entry of Goods Act, 2000	12	2000
248	The Uttar Pradesh Taxation and Land Revenue Laws Act, 1975	8	1975
249	The Uttar Pradesh Technical University Act, 2000	23	2000
250	The Uttar Pradesh Tendu Patta (Vyapar Viniyaman) Adhiniyam, 1972	19	1972
251	The United Provinces Town Areas Act, 1914	2	1914
252	The Uttar Pradesh Training Colleges (Payment of Salary of Teachers and other Employee) Act, 1978	4	1979
253	The Uttar Pradesh Un-authorized Lottery (Prevention) Act, 1995	24	1995
254	The Uttar Pradesh Un-authorized Medical Educational Institutions (Prevention) Act, 1973	5	1973
255	The Uttar Pradesh Universities (Provisions regarding Conduct of Examinations) Act, 1965	24	1965
256	The Uttar Pradesh Urban Buildings (Regulation of Letting, Rent and Eviction) Act, 1972	13	1972
257	The Uttar Pradesh Urban Planning and Development Act, 1973	30	1974
258	The United Provinces Veterinary Council Act, 1947	20	1947
259	The Uttar Pradesh Vigilance Establishment Act, 1965	7	1965
260	The Uttar Pradesh Vrihat Jotkar (Nirsan) Adhiniyam, 1979	31	1979
261	The Uttar Pradesh Warehouse Corporation Act, 1958	3	1959
262	The Uttar Pradesh Water Supply and Sewerage Act, 1975	43	1975
263	The Uttar Pradesh Weights and Measures (Enforcement) Act, 1959	5	1959
264	The Uttar Pradesh Zamindari Abolition and Land Reforms Act, 1950	1	1951
265	The Uttar Pradesh Zila Parishads (Alpakalik Vyawastha) Adhiniyam, 1977	15	1977

## SCHEDULE "B"

**THE CENTRAL ACT (UTTAR PRADESH AMENDMENT)**

<b>S.No.</b>	<b>Name of Act</b>	<b>Act No.</b>	<b>Year</b>
<b>1</b>	<b>2</b>	<b>3</b>	<b>4</b>
1	Agriculturists Loans (United Provinces Amendment) Act, 1934	12	1934
2	The Bengal, Agra And Assam Civil Courts (Extension to Oudh) Act, 1955	2	1956
3	Bar Councils (U. P Amendment) Act, 1950	24	1950
4	Cattle Trespass (U. P. Amendment) Act, 1954	7	1954
5	Charitable Endowments (Extension of powers) Act, 1950	20	1950
6	Civil Judges (Designation) Act, 1936.	4	1936
7	Civil Laws (Reforms and Amendment) Act, 1954	24	1954
8	Code of Civil Procedure (United Provinces Amendment) Act, 1948	35	1948
9	Code of Criminal Procedure (U. P. Amendment) Act, 1976	16	1976
10	Court Fees (Payment in Cash) Act, 1976	9	1975
11	Criminal Law (Composition Of Offences) (U.P. Amendment) Act, 1956	12	1957
12	Divorce (U. P. Amendment) Act, 1957	30	1957
13	The Electricity Laws (Uttar Pradesh) Amendment Act, 1974	36	1974
14	Epidemic Diseases (U. P. Amendment) Act, 1962	5	1962
15	Essential Commodities (U. P. Amendment) Act, 1974	9	1974
16	Government Grants (Uttar Pradesh Amendment) Act, 1960	13	1960
17	High Court (Abolition of Letters Patent Appeals) Act, 1962	14	1962
18	Hindu Marriage (U.P. Sanshodhan) Adhiniyam, 1962	13	1962
19	Indian Electricity (U. P. Sanshodhan) Adhiniyam, 1961	30	1961
20	Indian Forest (U. P. Amendment ) Act, 1951	18	1951
21	Indian Penal Code (U.P. Amendment) Act, 1970	29	1970
22	Indian Stamp (Uttar Pradesh Amendment) Act, 1975	49	1975
23	Indian Tolls (U. P. Amendment) Act, 1995	8	1995
24	Land Acquisition (Uttar Pradesh Amendment) Act, 1954	22	1954
25	Lepers (Uttar Pradesh Amendment) 1987	7	1987
26	Local Authorities Loans (United Provinces Amendment) Act, 1948	48	1948
27	Minimum Wages (U.P. Amendment) Act 1960	20	1960
28	Motor Vehicles (U.P. Amendment) Act, 1978	32	1978

29	Northern India Cannel and Drainage (U.P. Amendment) Act, 1979	22	1979
30	Opium (U.P. Amendment) Act, 1963	13	1963
31	Indian Partnership (Amendment) Act, 1979	34	1979
32	Police (U.P. Amendment) Act, 1984	10	1984
33	Prevention of Adulteration of Drugs and Cosmetics (Uttar Pradesh Amendment) Act, 1974	47	1975
34	Prevention of Food Adulteration (U.P. Amendment) Act, 1976	43	1976
35	Prevention of Corruption (U. P. Amendment) Act, 1991	4	1991
36	Provident Funds (Uttar Pradesh Amendment) Act, 1953	19	1953
37	Provincial Insolvency (U.P. Amendment) Act, 1976	53	1976
38	Registration (U.P. Amendment) Act, 1970	14	1971
39	Religious Endowments (Uttar Pradesh) Amendment Act, 1951	29	1951
40	Small Cause Courts (Uttar Pradesh Sanshodhan) Adhiniyam, 1966	17	1966
41	Society Registration (Uttar Pradesh Amendment) Act, 1975	52	1975

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